

National Fertilizers Limited

2651. SHRI NADENDLA BHASKARA RAO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Fertilizers Limited has achieved capacity utilisation during the last three years;
- (b) if so, the details thereof; and
- (c) the sales turnover and profit earned during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A. K. PATEL) : (a) to (c) The details of production, capacity utilisation, sales turnover and profit achieved by National Fertilizers Limited during the last three years are as under:-

Sl. No	Financial Year	Actual Production (In terms of Nitrogen) (lakh MT)	Capacity utilisation (%age)	Sales turnover (Rs./crore)	Net Profit tax (Rs./crore)
1.	1995-96	11.39	109.97	1516.37	54.06
2.	1996-97	10.12	97.61	1435.45	11.20
3.	1997-98	15.60	113.87	2221.60	189.01

Allotment of Petrol Pumps and LPG Agencies

2652. SHRI ABHAYSINH S. BHONSLE :
SHRI MADHAV RAO PATIL :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol retail outlets and LPG agencies allotted under the discretionary quota in Maharashtra since 1994 till date, location-wise;
- (b) the names of places under consideration of the Government for the allotment of petrol pumps and LPG agencies in the State; and
- (c) the basis of selection of sites for the allotment of new agencies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Four LPG distributorships and two retail outlets dealerships were allotted on compassionate grounds under discretionary quota in Maharashtra since 1994-95. Discretionary quota has been abolished in 1996.

(b) and (c) Retail outlet dealerships and LPG distributorships are opened at different locations all over the country including in Maharashtra based on the feasibility and economic viability of locations. Accordingly, based on the above criteria, 34 retail outlet dealerships and 89

LPG distributorships have been included in the Marketing Plan 1996-98 for Maharashtra.

[Translation]

Assets of Ministers

2653. DR. SUSHIL INDORA :
DR. CHINTA MOHAN :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is delay in publishing the details about the assets of those who have already declared their assets;
- (b) if so, the reasons therefor; and
- (c) the time by which the remaining details about assets are likely to be published?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) The details in this regard will be published shortly.

[English]

Pending Cases in Labour Courts

2654. SHRI DILEEP SANGHANI :

DR. ULHAS VASUDEO PATIL :

Will the Minister of LABOUR be pleased to state:

- (a) the details of labour dispute cases pending in the Labour Courts/High Court in Gujarat, district-wise;
- (b) whether the number of pending cases have constantly been increased in the State;
- (c) whether the increase in pending cases is due to the fact that many vacant posts of the presiding judges have not so far been filled up; and
- (d) if so, the steps taken by the Government for filling up the vacant posts and speedy disposal of the pending cases?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d)

Statement showing the number of Pending Cases, District-wise before the labour courts in the State of Gujarat as on 31.12.1997.

Sl.No.	Name of District	Number of Pending Cases
1	2	3
1.	Ahmedabad	32095
2.	Gandhinagar	113
3.	Kheda	5867